

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

<b>S. No</b>	<b>Matter No.</b>	<b>Cause Title</b>	<b>DFR No. &amp; Date</b>	<b>Defect cured on</b>	<b>Caveat (if any)</b>	<b>To be listed on</b>
<b>01.</b>	<b>IA 1105/18 in DFR No. 1845/18</b> (IA 1105/18 - Delay in filing)	M/s. Vedanta Limited Vs. Central Electricity Regulatory Commission & Ors	1845/2018 Dated 22/05/2018	06/08/2018	-	<b>20/08/2018 Court-I</b>
<b>02.</b>	<b>IA 1107/18 in DFR No. 2256/18</b> (IA 1107/18 - Delay in filing)	RattanIndia Power Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	2256/2018 Dated 03/07/2018	08/08/2018	-	<b>20/08/2018 Court-II</b>
<b>03.</b>	<b>A No 228/18</b>	Raj WestPower Ltd. Vs. Rajasthan Electricity Regulatory Commission & Ors.	2473/2018 Dated 13/07/2018	08/08/2018	-	<b>21/08/2018 Court-I</b>
<b>04.</b>	<b>A No 231/18</b>	Jaiprakash Power Ventures Limited Vs. Madhya Pradesh Electricity Regulatory Commission & Ors.	2180/2018 Dated 26/06/2018	08/08/2018	-	<b>21/08/2018 Court-I</b>
<b>05.</b>	<b>IA 1117/18 in DFR No 2104/18</b> (IA 1117/18 - Delay in filing)	M/s. Lohia Developers (India) Pvt. Ltd. Vs. Uttar Pradesh Electricity Regulatory Commission & Ors.	2104/2018 Dated 13/07/2018	09/08/2018	-	<b>21/08/2018 Court-II</b>

**By Order  
Sd/-  
Dy. Registrar**

**Dated: 16/08/2018**